

STATEMENT OF GOVERNOR OF RAJASTHAN
REGARDING CHANDIGARH

698. DR. BHAI MAHAVIR :

SHRI MAN SINGH VARMA :

SHRI LAL K. ADVANI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Governor of Rajasthan recently made observations to the effect that the price paid for Chandigarh was "much too high for Punjab"; and

(b) if so, the reaction of the Government of India in this regard ?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA) :

(a) Yes, Sir.

(b) Although the decisions regarding Chandigarh and Fazilka areas were taken and announced at the same time, they were not based on the consideration that Fazilka area was the price for Chandigarh or *Vice versa*. Government, therefore, do not share the view expressed by the Governor.

BAN ON ENTRY OF HIPPIES INTO THE
COUNTRY

699. SHRI MAN SINGH VERMA :
Will the Minister of HOME AFFAIRS be pleased to state whether the Government of India have received any request from the Delhi Administration or any State Government for banning the entry of hippies into the country ?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA) :
No, Sir.

IAS OFFICERS OF MYSORE

700. SHRI K. S. MALLE GOWDA :
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the total authorised strength of IAS Officers for Mysore State is 69 out of which the direct recruitment posts are 14; and

(b) whether it is also a fact that there is no adequate representation for the Backward Classes and Scheduled Castes in the IAS Cadre; and

(c) whether there is any proposal for increase of the quota of State Promotees to these Services ?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA) :
(a) Yes, Sir.

(b) There is no reservation in the I.A.S. for Backwards Classes. The reservation in favour of Scheduled Caste and Scheduled Tribe candidates in the I.A.S. is made @ 12 1/2% and 5% respectively of the vacancies to be filled through the Combined Competitive Examination; reservation is made on an all India basis and not State-wise. During the past few years they are being recruited upto the number of vacancies reserved for them. Out of them a proportionate number is being allotted to Mysore.

(c) A recommendation of the A.R.C. to increase the promotion quota to Class I Services including All India Services is under examination.

पश्चिमी बंगाल के लिए निवारक नजरबन्दी
कानून हेतु पश्चिमी बंगाल सरकार
का तर्क

701. श्री जगदीश प्रसाद माथुर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पश्चिमी बंगाल सरकार ने केन्द्रीय सरकार से सिफारिश की है कि वहां कानून तथा व्यवस्था की वर्तमान स्थिति से निपटाने के लिये निवारक नजरबन्दी कानून लागू किया जाये; और

(ख) यदि हां तो इस सम्बन्ध में केन्द्रीय-सरकार ने क्या निर्णय किया है ?

†[WEST BENGAL GOVERNMENT'S PLEA FOR
PREVENTIVE DETENTION LEGISLATION FOR
WEST BENGAL

701. SHRI JAGDISH PRASAD
MATHUR : Will the Minister of HOME
AFFAIRS be pleased to state :

(a) whether it is a fact that the Government of West Bengal have recommended to the Central Government

†[] English translation.

for the enactment of preventive detention legislation for the State in order to deal with the present law and order situation there; and

(b) if so, what decision has been taken by the Central Government in the matter ?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी हां ।

(ख) मामला विचाराधीन है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) The matter is under consideration.]

अन्तर्राष्ट्रीय शिक्षा वर्ष

702. श्री राम सहाय: क्या शिक्षा तथा युवा सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 1970 को "अन्तर्राष्ट्रीय शिक्षा वर्ष" के रूप में मनाने में भारत सरकार ने शामिल होने का निर्णय किया है जिसको यह नाम संयुक्त राष्ट्र की महासभा ने दिया है और केन्द्रीय सरकार ने भी राज्य सरकारों को इसमें भाग लेने के लिये लिखा है; और

(ख) यदि हां तो इस सम्बन्ध में केन्द्र तथा राज्य सरकारों ने जो कार्यक्रम तैयार किया है उसका व्यौरा क्या है ?

†[INTERNATIONAL EDUCATION YEAR

702. SHRI RAM SAHAI : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Government of India have decided to participate in the observance of 1970 as "International Education Year" which has been designated as such by the General Assembly of the United Nations and the Central Government have also asked the State Governments to take part in it; and

(b) if so, what are the details of the programmes that have been chalked out by the Centre and the State Governments in this regard ?]

शिक्षा तथा युवा सेवा मंत्री (प्रो० वी० के० आर० वी० राव) : (क) जी हां ।

(ख) विवरण संलग्न है; जिसमें केन्द्र द्वारा तैयार किये गये कार्यक्रम दर्शाए गये हैं । [देखिये परिशिष्ट 72, अनुपत्र संख्या 34] राज्य सरकारों के कार्यक्रमों के संबंध में सूचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी ।

†[THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : (a) Yes-Sir.

(b) A statement indicating the programmes chalked out by the Centre is herewith attached. [See Appendix LXXII, Annexure No. 34]. Information regarding programmes of the State Governments is being collected and will be placed on the Table of the House.]

INCREASE IN PROMOTION QUOTA FROM CLASS II TO CLASS I SERVICES

703. SHRI ARJUN ARORA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the action taken by Government on the recommendation of the Administrative Reforms Commission "that the promotion quota from Class II to Class I Services may be increased to 40 or 50 per cent as suggested in the dissenting note given by a Member of the ARC";

(b) how does Government intend to interpret these recommendations in case of promotions from State Services because a large number of Class I State Service Officers are awaiting promotion to the the All India Services;

(c) what does Government intend to do to reduce increasing frustration among the State Services on account of their very limited chances for promotion to the I.A.S.; and

(d) whether Government have taken any decision in the matter; if not, the time